

(c) It will not be in public interest to disclose this information.

(d) No, Sir.

(e) Does not arise.

Crash of Indian Air Force Aircraft

1091. SHRI DHARAM PAL SINGH Malik : Will the Minister of DEFENCE be pleased to state :

(a) whether attention of Government has been drawn to the news item appeared in the Hindustan Times of the 1st March, 1985 that an Indian Air Force aircraft met with an accident and crashed in the western sector of the country ;

(b) if so, the causes of this accident ; and

(c) whether any inquiry has been conducted and if so, the details thereof ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) : (a) Yes, Sir.

(b) and (c). A Court of Inquiry is investigating into the cause of the accident.

Concessions to sick units taken over by Workers' Cooperatives

1092. SHRI R.P. DAS : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased :

(a) whether Government intend to give greater concessions to sick units that were taken over by workers' cooperatives ;

(b) if so, the additional concessions being considered by Government ; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN). (a) to (c). There is no separate scheme at present for giving greater concessions to workers' cooperatives which take over sick industrial units. However, specific requests for assistance received from such workers' cooperatives may be considered on merits of each case by the banks and financial institutions and the Government.

Growth rate of Industry

1093. SHRI BHOLA NATH SEN : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether the Sixth Five Year Plan had envisaged an annual growth rate of 8 per cent of industrial production in the country during 1980-85; and

(b) if so, the actual growth rate of industrial production in different States during the Sixth Plan period (upto 1984) and Sixth Plan outlay for Central Industrial Projects and Industrial Projects of different States and the actual expenditure on such projects (upto 1983-84), State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir.

(b) According to the Economic Survey, 1984-85, the average growth rate of industry during the Sixth Plan period amounts to nearly 6 per cent. Statewise indices of industrial production as compiled by a few states relate only to pre-Sixth Plan period. Information about Sixth Plan Outlays for industry and minerals, Statewise, is available in the relevant Annual Plan documents brought out by the Planning Commission.

Motor and Machinery Manufacturers Limited, West Bengal

1094. SHRI HANNAN MOLLAH : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have received any communication dated 25th January, 1985 from the Chief Minister of West Bengal regarding the Motor and Machinery Manufacturers Limited ;

(b) if so, the salient points raised by the Chief Minister in the said communication :

(c) the reaction of Government thereto ; and

(d) the steps proposed to be taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir.

(b) In his letter, the Chief Minister has suggested that M/s Motor and Machinery Manufacturers Limited should be tagged to M/s Bharat Brakes and Valves or any other nationalised engineering undertaking.

(c) and (d). The take over period of the undertaking has been extended upto